

## **INTERNATIONAL CONVENTIONS/INSTRUMENTS ON “Refugees”**

### **For Full Text of Core International Instruments**

<http://www2.ohchr.org/english/law/>

Convention on the Elimination of all Forms of Discrimination against women, 18.12.1979

Convention on the Rights of Child, 20 November 1989

Convention relating to the Status of Refugees, Adopted on 28<sup>th</sup> July 1951. Entry into force 22.04.1954

Convention relating to the Status of Stateless Persons, Adopted on 28<sup>th</sup> September 1954. Entry into force 06.06.1960

Convention to Reduction of Statelessness, Adopted on 30<sup>th</sup> August 1961. Entry into force 13.12.1975

Declaration on the Human Rights of Individuals Who are not Nationals of the Country in which They Live, Adopted on 13<sup>th</sup> December 1985

International Covenant on Civil and Political Rights, Adopted on 16<sup>th</sup> December 1966. Entry into force 23.03.1976

International Convention on Elimination of All forms of Racial Discrimination. Dec 21, 1965. Entry into force 04.01.1969

International Covenant on Economic, Social and Cultural Rights, Adopted on 16<sup>th</sup> December 1966. Entry into force 03.01.1976

Optional Protocol to the International Covenant on Civil and Political Rights, Adopted on 16<sup>th</sup> December 1966. Entry into force 23.03.1976

Protocol relating to the Status of Refugees, Adopted on 31<sup>st</sup> January 1967. Entry into force 04.10.1967

United Nations Declaration on Territorial Asylum, Adopted on 14<sup>th</sup>

December 1967

Universal Declaration of Human Rights, Adopted on 10<sup>th</sup>  
December  
1948. Article 14

## **Regional Conventions/Instruments on “Refugees”**

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### **African Union, Middle East & Asia**

- OAU Convention Governing the Specific Aspects of Refugee Problems in Africa, 10<sup>th</sup> September 1969  
<http://www.africa-union.org/root/AU/Documents/Treaties/treaties.htm>
- Addis Ababa Document on Refugees and Forced Population Displacements in Africa, 10<sup>th</sup> September 1994
- Cotonou Declaration and Programme of Action, 3<sup>rd</sup> June 2004
- Arab Convention on Regulating Status of Refugees in the Arab Countries (1994)
- First Seminar of Arab Experts on Asylum and Refugee law, 16 -19 January 1984
- Second Seminar of Arab Experts on Asylum and Refugee Law, 15 – 18 May 1989
- Third Seminar of Arab Experts on Asylum and Refugee Law, 2 – 4 November 1991
- Fourth Seminar of Arab Experts on Asylum and Refugee Law, 16 – 19 Nov 1992
- Final Text of the Revised AALCO 1966, Bangkok Principles on Status and Treatment of Refugees (as adopted on 24 June 2001 at the AALCO's 40<sup>th</sup> session, New Delhi)
- AALCO Resolution on “Legal Identity and Statelessness”, 8<sup>th</sup> April 2006

### **American Conventions:**

- Cartagena Declaration on Refugees, 19-22 November 1984
- Convention on Asylum, 20<sup>th</sup> February 1928
- Convention on Political Asylum, 26<sup>th</sup> December 1933
- Treaty on Political Asylum and Refugee, 4<sup>th</sup> August 1939
- Convention on Territorial Asylum, 28<sup>th</sup> March 1954
- Convention on Diplomatic Asylum, 28<sup>th</sup> March 1954
- San Jose Declaration on Refugees and Displaced Persons, 7<sup>th</sup> December 1994
- Rio de Janeiro Declaration on the Institution of refugee, 10<sup>th</sup> November 2000
- Mexico Declaration and Plan of Action to Strengthen the International Protection of Refugees in Latin America, 16<sup>th</sup> November 2004
- Principles and Criteria for the Protection of and Assistance to Central American Refugees, Returnees and Displaced Persons in Latin America (1989)
- Recommendation of the Inter-American Commission on Human Rights on asylum and international crimes, 20<sup>th</sup> October 2000
- International Conference on Central American Refugees, UN GA Resolution 46/107, 16<sup>th</sup> December 1991
- International Conference on Central American Refugees, UN GA Resolution 47/103/ , 16<sup>th</sup> December 1992

### **Council of Europe:**

- European Agreement on the Abolition of Visas for Refugees, 20 April 1959
- Declaration on Territorial Asylum, 18<sup>th</sup> November 1977
- Recommendation 293 on the Right of Asylum, 26<sup>th</sup> September 1961
- Resolution 14 on Asylum to Persons in Danger of Persecution, 29<sup>th</sup> June 1967
- European Convention on Nationality, 6<sup>th</sup> November 1997

Council Directive 2005/85/EC, 1<sup>st</sup> December 2005 on minimum standards on Procedures in Member States for granting and withdrawing refugee status.